

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

APPEAL NOS. 230 OF 2014, 231 OF 2014, 155 OF 2015, 156 OF 2015,
APPEAL NO. 265 OF 2013 & IA NO. 357 OF 2013,
IA NO. 110 OF 2014 & IA NO. 159 OF 2015,
APPEAL NO. 266 OF 2013 & IA NO. 358 OF 2013 & IA NO. 160 OF 2015,
APPEAL NO. 235 OF 2014 & IA NOS. 161 & 316 OF 2015,
APPEAL NO. 236 OF 2014 & IA NO. 162 OF 2015

Dated: 22nd September, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

APPEAL NO. 230 OF 2014

In the matter of:

BSES Rajdhani Power Ltd.		...Appellant(s)
	Vs.	
Delhi Electricity Regulatory Commission		...Respondent(s)
Counsel for the Appellant(s)	:	Mr. Buddy A. Ranganadhan
Counsel for the Respondent(s)	:	Mr. Pradeep Misra Mr. Manoj Kumar Sharma for DERC

APPEAL NO. 231 OF 2014

In the matter of :

BSES Yamuna Power Ltd.		...Appellant(s)
	Vs.	
Delhi Electricity Regulatory Commission		...Respondent(s)
Counsel for the Appellant(s)	:	Mr. Buddy A. Ranganadhan
Counsel for the Respondent(s)	:	Mr. Pradeep Misra Mr. Manoj Kumar Sharma for DERC

APPEAL NO. 155 OF 2015

In the matter of :

BSES Rajdhani Power Ltd.		Vs.	Appellant(s)
Delhi Electricity Regulatory Commission			Respondent(s)
Counsel for the Appellant (s)	:		Mr. Buddy A. Ranganadhan Mr. Hasan Murtaza Ms. Malavika Prasad	
Counsel for the Respondent (s)	:		-	

APPEAL NO. 156 OF 2015

In the matter of:

BSES Yamuna Power Ltd.		Vs.	Appellant(s)
Delhi Electricity Regulatory Commission			Respondent(s)
Counsel for the Appellant (s)	:		Mr. Buddy A. Ranganadhan Mr. Hasan Murtaza Ms. Malavika Prasad	
Counsel for the Respondent (s)	:		-	

**APPEAL NO. 265 OF 2013 & IA NO. 357 OF 2013,
IA NO. 110 OF 2014 & IA NO. 159 OF 2015**

In the matter of:

BSES Yamuna Power Ltd.		Vs.		...Appellant(s)
Delhi Electricity Regulatory Commission				...Respondent(s)
Counsel for the Appellant(s)	:		Mr. Buddy A. Ranganadhan Mr. Hasan Murtaza Ms. Malavika Prasad	
Counsel for the Respondent(s)	:		Mr. Pradeep Misra Mr. Manoj Kumar Sharma for DERC	

**APPEAL NO. 266 OF 2013 & IA NO. 358 OF 2013 &
IA NO. 160 OF 2015**

In the matter of:

BSES Rajdhani Power Ltd.		...Appellant(s)
	Vs.	
Delhi Electricity Regulatory Commission		...Respondent(s)
Counsel for the Appellant(s)	:	Mr. Buddy A. Ranganadhan Mr. Hasan Murtaza Ms. Malavika Prasad
Counsel for the Respondent(s)	:	Mr. Pradeep Misra Mr. Manoj Kumar Sharma for DERC

APPEAL NO. 235 OF 2014 & IA NOS. 161 & 316 OF 2015

In the matter of:

BSES Rajdhani Power Ltd.		...Appellant(s)
	Vs.	
Delhi Electricity Regulatory Commission		...Respondent(s)
Counsel for the Appellant(s)	:	Mr. Buddy A. Ranganadhan Mr. Hasan Murtaza Ms. Malavika Prasad
Counsel for the Respondent(s)	:	Mr. Pradeep Misra Mr. Manoj Kumar Sharma for DERC

APPEAL NO. 236 OF 2014 & IA NO. 162 OF 2015

In the matter of:

BSES Yamuna Power Ltd.		...Appellant(s)
	Vs.	
Delhi Electricity Regulatory Commission		...Respondent(s)
Counsel for the Appellant(s)	:	Mr. Buddy A. Ranganadhan Mr. Hasan Murtaza Ms. Malavika Prasad
Counsel for the Respondent(s)	:	Mr. Pradeep Misra Mr. Manoj Kumar Sharma for DERC

ORDER

As agreed by the learned counsel for the parties, list the matter for further hearing on **1st October, 2016** at 11.00 A.M.

(I.J. Kapoor)
Technical Member
sh/dk

(Justice Ranjana P. Desai)
Chairperson